(d) what Me the reasons for the unusual delay in rehabilitating the displaced persons at Dandakaranya?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND RE-HABILITATION (SHRI P. K. THUN-GON): (a) The information is not available with Government.

(b) Every Karmi Shibir in Dandakaranya is within easy reach of a medical unit which provides free medical aid. The displaced persons are also provided with cash dole_s at prescribed rates and rations at subsidised rates.

(e) No separate figures ar_e avail able.

(d) Ther_e is no unusual delay since the rehabilitation of the remaining 2,000 families or so i_s likely to be completed by June, 1981.

Families of displaced persons since rehabilitated

2259. SHRI AMARPROSAD CHAK-RABORTY- Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) how many families of displaced persons have been rehabilitated in Dandakaranya during the last three years;

(b) how many such families are still awaiting rehabilitation there; and

(c) whether Government propose to take any measure for their speedy rehabilitation i_n Dandakaranya $_0$ r elsewhere, if so,, what is the scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND RE-HABILITATION (SHRI P. K. THUN-GON): (a) 4240 families in three year₉ ending June, 1980.

(b) About 2.000 families.

(c) All efforts are being made to speedily rehabilitate these families, hy year ending June, 1981 in Dandakaranya under the Potteru Resettlement Scheme.

Racket in the supply of spurious cooking gas

2260. SHRI BAPURAOJI MAROT-RAOJI DESHMUKH: Will the Minister Of PETROLEUM CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government's attention has been drawn to news-item published o_n page 3 of the Nav Bharat Times, dated the 28th September, 1980 regarding racket in supply of spurious cooking gas;

(b) if so, what are the details in this regard;

(c) whether any firm/company of Jaipur acting as licensed manufacturers of domestic fuel has also been found involved in the racket; if so,, what is the name and address of the said firmlcompany and what action has been taken against it; and

(d) whether Government propose to allot Indane cooking gas connections to the customers cheated by the racketeers on priority basis on humanitarian grounds; if not, what are the reasons therefor?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) Yes, Sir.

(b) and (c) According to available information Delhi Police is reported to have detected a fictitious cooking gas factory in Samepur, Badli village in Delhi, under the name of Anand Udyog, during September, 1980. The entire matter is still under investigation of the crime branch of Delhi Police.

(d) Allotment of Indane cooking ga_s connection can only be given to such of th_e customers who are registered with the distributors of Indian Oil Corporation.